

FORM NO.4

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

APPLICATION NO. 603/2005

APPLICANT (S) Nagendranath
Bhatnagar

ADVOCATE FOR

APPLICANT (S) R. N. ModiRESPONDENT (S) V.O.I.
and othersADVOCATE FOR
RESPONDENT (S)ORDER SHEET

Notes of the Registry	Order of the Tribunal
Date of presentation 29.6.05	<u>13.07.2005</u> The applicant is not represented. We have perused the Original Application. Issue notices to the respondents to file the reply, within 4 weeks, rejoinder if any may be filed within 2 weeks, thereafter. List the matter for orders in the next circuit court sitting to be held at Indore.
Date of Registration 29.6.05	
<u>Sub:- Recovery</u> The case is listed before the Bench for admission on _____ in the next circuit sitting at Indore. (Synopsis not filed)	<i>Naik</i> (S.K. Naik) AM
<i>30/6/2005</i> D.R.	<u>18.8.2005</u> None is present for parties. Further 4 weeks' time is granted to respondents to file reply. List for orders in the next circuit sitting.
<i>Notice issued on 20.07.05 by</i>	<i>M.P.Singh</i> (M.P.Singh) VC
	aa.

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Notes of the Registry

Order of the Tribunal

19.10.2005

Name for the parties.

The respondents are granted further 4 weeks time to file the reply. List the matter for orders in the next circuit court sitting to be held at Indore.

~~XXXXXX~~

(Madan Mohan)

JM

(M.P. Singh)

VC

17.11.2005

None for the parties.

The respondents are granted further 4 weeks time to file the reply.

List the matter for orders in the next circuit court sitting to be held at Indore.

(M.P. Singh)

VC

18.4.2006

Recd 25.4.06
None for the parties. Even on earlier occasions, there has been no representation from the applicant side from the very beginning. It seems that the applicant is not interested in prosecuting this case.

Accordingly, it is dismissed for non-prosecution. No costs.

(K.B.S.Rajan)
Judicial Member

Recd
(Dr.G.C.Srivastava)
Vice Chairman.